

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3099  
ANSWERED ON:29.08.2013  
PRIVATE AIRLINES  
Verma Shri Sajjan Singh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has accepted the demands of some private airlines to provide financial package to bail them out;
- (b) if so, the details thereof and if not, the reasons therefor, airlines-wise; and
- (c) the present status in this regard including Air India?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL )

(a) & (b): No bail out package for Private Airlines is under consideration of the Ministry.

(c): Government has approved a Turn Around Plan (TAP)/ Financial Restructuring Plan (FRP) of Air India in 2012 under which there would be equity investment in Air India spread over 10 years. Since the implementation of TAP, the equity infusion from Government India is as follows-

2011-12	Rs.1200.00	crores
2012-13	Rs.6000.00	crores
2013-14	Rs.4500.00	crores
Total	Rs.11,700.00	crores

Equity infusion by the Government of India is against achievement of specific milestones in terms of load factors, yield and on-time performance.